NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 315/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Sudheela Devi

V/s

Zee Entertainment Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 46(2) of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

1 Manish Malpani

Adu,

COMMON ORDER C.P. No. 314/46(2)/NCLT/MB/MAH/2017 C.P. No. 315/46(2)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 4H(r) These Applications have been filed on 14.07.2017 under section $\frac{466(2)}{2}$ of the 2. 1&BC Act. Contain At
- The Petitioner is directed to intimate the next date of hearing to the Respondent 3. and place on record the Tracking Report as well as filed the Affidavit of Service.
- The matter is now listed for hearing on 27.11.2017. 4.

SD/-Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

SD/-M.K. Shrawat Member (Judicial